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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. ANIRUDH KRISHNAN Respondents 5 to 9
B. A. SUJAY PRASADNA.

2. P. JAYAPRAKASH. for petitioner

3. S. Manoj Kumar
(for B. Phaneerat)

ORDER

Shri P Jayaprakash, counsel for petitioner present. Shri Anirudh Krishnan, counsel for R5 to R9 present. Shri S Manoj Kumar, representing counsel for R1 to R4 present. Both the counsels for respondents sought time for filing counter in the petition filed by the petitioner on the valuation report. Time extended at request finally. Put up on **10.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)